

Increase in Bus Fares of D.T.C.

*122. SHRI HANNAN MULLAH :

SHRI AMAR ROY
PRADHAN :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government propose to increase the bus fares of Delhi Transport Corporation in order to cover its mounting losses ;

(b) so, whether Government have made any in-depth study of the reasons for constant loss to the Corporation ;

(c) if so, the details of the said study ; and

(d) if not, whether the Government propose any such in-depth study ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITA RAM KESARI) : (a) The question of increase in bus fares of D.T.C. is under consideration of the Government.

(b) and (c) The financial position of the D.T.C. is under almost constant review at various levels. The main reasons for the constant loss to the Corporation are broadly the continuous increase in the prices of fuel and other inputs like chassis, tyres and batteries etc., increased expenditure for payment of D.A. instalments and the low fare structure.

(d) Does not arise.

Paper Leakage from Delhi University Examination Branch

1138. SHRI SANAT KUMAR MANDAL : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether the Examination Branch of the Delhi University has recently been indicted of scandals of paper leakage and smuggling out of answer books from its confidential cells ; and

(b) if so, what steps have been or are being taken to overhaul the working and entire set-up of the Examination Branch and restore confidence in the student community ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) According to information furnished by the University of Delhi, some students had applied for rechecking their answer books of the 1981-examination. During the course of re-checking, it was found that in three cases, some of the answers contained in the answer books were not evaluated. The examiners were, therefore, asked to re-evaluate the answer books. When the papers were referred to them, they raised doubts in each case that the answers/portions referred for evaluation were not in the original scripts, and might have been inserted subsequently. After preliminary enquiry, the University issued show-cause notices to the three students asking them to explain how they got the answers inserted in the answer books at a later stage. One of the students admitted that he had done a wrongful act and made allegations of irregularities in evaluation. As the student concerned failed to give any specific instance in support of his allegations in spite of the opportunities given to him, the University decided to hand over the matter to the Central Bureau of Investigation for detailed enquiry. The investigation is in progress.

(b) The question of taking any steps to overhaul the working and the set-up of the Examination Branch, if warranted will arise only after the

report of the enquiry has been received and considered.

एशियाई खेल देखने के लिए रियायती रेलवे पास

1139. श्री लक्ष्मण कर्मा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार उन आदिवासी और हरिजन छात्रों को वापसी रियायती रेल-यात्रा पास जारी करने का है, जो नवम्बर, 1982 में एशियाई खेल देखने के लिये दिल्ली आने के इच्छुक हैं ; और

(ख) यदि हां, तो क्या सरकार का विचार ग्रामीण क्षेत्रों से संबंधित आदिवासी और हरिजन छात्रों को कुछ विशेष सुविधायें देने का है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप मंत्री (श्री मलिकार्जुन) : (क) और (ख) दिल्ली में एशियन खेलों को देखने के लिये बाहर से आने वाले दर्शकों को गाड़ी के किराये में कोई रियायत स्वीकृत करने का प्रस्ताव नहीं है ।

Switch-over to 10 Plus 2 System by States

1140. SHRI NAVIN RAVANI: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether it is a fact that some of the States have not switched over to 10 plus 2 system of education, so far;

(b) if so, the names of such States ; and

(c) what are the reasons therefor and by when this system of education will be implemented in these States ?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI-MATI SHEILA KAUL): (a) Yes, Sir.

(b) Haryana, Himachal Pradesh, Madhya Pradesh, Meghalaya, Punjab, Rajasthan, Uttar Pradesh, and Mizoram.

(c) The reasons for the delay in the introduction of the new system of school education, as conveyed by these States, are : non-availability of trained teachers ; lack of proper laboratories and equipment; paucity of funds; and, other administrative difficulties.

The Conference of Education Ministers, held in June, 1981, *inter alia* recommended that "States/UTs which have not yet switched over to this pattern should do so without any further loss of time."

Construction of Trichur-Guruvayur-Kuttipuram-Railway Line

1141. SHRI A. NEELALOHITHADASAN NADAR : Will the Minister of RAILWAYS be pleased to state :

(a) what are the steps taken by the Government for the construction of Trichur-Guruvayur-Kuttipuram railwayline ; and

(b) when the construction of the above line is expected to be started ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) A survey for construction of Kuttipuram-Guruvayur-Trichur line has been completed.